

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 208
142/241-242/ND/2020**

IN THE MATTER OF:

Ruby Jain

...PETITIONER

Vs.

M/s. SMR Entertainment Pvt. Ltd. and Ors.

...RESPONDENT

Section

Under Section 241-242

**Order delivered on 07.12.2020
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

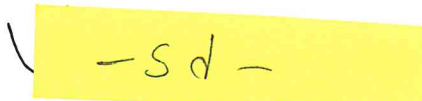
For the Petitioner/Applicant

:Ms. Rabiya Thakur, Advocate

For the Respondent/Corporate Debtor :

ORDER

Heard the submissions made by the counsel for the petitioners. Serve notice on the respondents. Registry may also serve notice by e-mail and speed post to the respondents in the matter. Matter may be listed on 14th January, 2021.


-sd-

**(V.K. Subburaj)
Member (T)**


-sd-

**(P.S.N. Prasad)
Member (J)**